

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †239**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

FUNDING FOR ANTI-NAXAL MEASURES

†239. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Naxalite affected States in the country;**
- (b) the details of the steps taken by the Government to deal with Naxalites in these States;**
- (c) the details of funds released to the States for this purpose during the last three years, State-wise;**
- (d) whether the Government has received any complaint regarding misuse of funds released to the States for the said purpose and if so, the details thereof; and**
- (e) the measures taken by the Government to check misuse of funds by the States?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh and West Bengal are the 10 Left Wing Extremism (LWE) affected States. However a few incidents have taken place in other States.

(b) The Central Government has been pursuing a multi-pronged strategy to tackle LWE insurgency, centered around security related measures and development related interventions. While on security front, the Central Government assists LWE affected State Governments, by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc; on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas.

(c) 'Police' and 'Public order' being State subjects, the primary responsibility of meeting the challenge of Left Wing Extremism (LWE) lies with the State Governments. However, the Ministry of Home Affairs supplements the security efforts of the State Governments by deploying Central Armed Police Forces (CAPFs) and assistance through Security Related Expenditure (SRE) Scheme, Fortified Police Station Scheme, Counter Insurgency and Anti-Terrorist (CIAT) Schools and Special Infrastructure Scheme (SIS). Details of funds made available under these schemes and utilized during last three years and current year is at Annexure.

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(d) & (e) As and when Government of India receives any complaint regarding irregularity in the utilization of funds released under the schemes of Ministry of Home Affairs, the concerned State Government is requested to conduct an enquiry into the matter, to take suitable action and furnish a report to Government of India for further necessary action as required. As per records, no complaints regarding irregularities in the existing schemes of MHA have been received.

**Funds released under the Security Related Expenditure Scheme
for LWE Affected States**

(Figures in ₹ lakh)

State	2014-15	2015-16	2016-17	2017-18 (as on 30.06.17)
Andhra Pradesh	1202.21	1254.50	1305.99	0.00
Bihar	1898.79	1799.40	1386.81	0.00
Chhattisgarh	4179.51	7310.92	4995.51	0.00
Jharkhand	4801.23	5933.16	6195.95	0.00
Madhya Pradesh	140.07	150.82	0.00	0.00
Maharashtra	1758.21	1885.97	2180.25	0.00
Odisha	4624.69	5035.27	1656.10	0.00
Telangana	509.56	743.04	960.73	0.00
Uttar Pradesh	316.02	395.91	495.90	0.00
West Bengal	1277.71	1356.01	1822.76	0.00
Total	20708.00	25865.00	21000.00	0.00

DETAILS OF FUNDS RELEASED TO CIAT SCHOOLS

(Figures in ₹ crore)

S. No.	States	2014-15	2015-16	2016-17	2017-18
1	Bihar	0.00	The scheme stands transferred to the states following recommendations of 14 th Finance Commission w.e.f. 2015-16		
2	Chhattisgarh	0.00			
3	Jharkhand	1.73			
4	Odisha	1.31			
5	West Bengal	0.00			
6	Maharashtra	0.00			
	Total Schools	*3.04			

Note: Central Government had provided an amount of ₹ 24.5 crores for 16 CIAT school in above 6 States (@ ₹. 1.5 crore/CIAT school) for development of temporary infrastructure during F.Y 2008-09 to 2010-11.

*: Funds released for meeting recurring expenditure of CIAT schools.

State-wise details of funds released under the scheme Construction/ Strengthening of Fortified Police Stations

(Figures in ₹ crore)

State	2014-15	2015-16	Total
Andhra Pradesh	14.40	2.40	16.80
Bihar	-	-	-
Chhattisgarh	20.55	22.65	43.20
Jharkhand	19.40	-	19.40
Madhya Pradesh	-	-	-
Maharashtra	10.50	-	10.50
Odisha	-	-	-
Telangana	21.60	3.60	25.20
Uttar Pradesh	12.55	3.09	15.64
West Bengal	-	3.50	3.50
Total	99.00	35.24	134.24

Note: No funds were allocated during 2016-17 and also in BE of current year 2017-18

Funds released under the Special Infrastructure Scheme (SIS)

(Figures in ₹ crore)

S. No.	State	Funds released (in ₹ crore)			
		2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	7.00			
2	Bihar	4.04			
3	Chhattisgarh	16.55			
4	Jharkhand	-			
5	Odisha	17.41			
6	Telangana	3.00			
	Total	48.00			
